

IN THE HIGH COURT OF JUDICATURE AT PATNA
Civil Writ Jurisdiction Case No.17370 of 2022

Bachcha Prasad Sharma

... .. Petitioner/s

Versus

The State of Bihar & Ors.

... .. Respondent/s

Appearance :

For the Petitioner/s : Mr. Awnish Kumar, Adv.

For the Respondent/s : Mr. Madanjeet Kumar, GP20

**CORAM: HONOURABLE MR. JUSTICE SANJEEV PRAKASH
SHARMA**

ORAL ORDER

3 25-01-2023 As a last indulgence, one more opportunity is given to
the learned counsel for the petitioner to show his locus of filing
of this petition.

List this case after four weeks.

(Sanjeev Prakash Sharma, J)

Lata/-
Item No. 123

U			
----------	--	--	--

